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IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH, LUCKNOW

PUBLIC INTEREST LITIGATION (PIL) No. 6748 of 2008

Banwari Lal Petitioner

Versus

State of U.P. and others Opposite parties

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A copy of I.D. Proof

Lucknow

Dated 18-10-2022

Puneet Chandra
(Puneet Chandra)
Advocate
Counsel for the Opposite
Parties/Respondents
AOR No. B/P 0527

-2-

IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH, LUCKNOW

PUBLIC INTEREST LITIGATION (PIL) No. 6748 of 2008



Banwari Lal

..... Petitioner

Versus

State of U.P. and others

..... Opposite parties

APPLICATION FOR DISMISSAL OF WRIT PETITION.

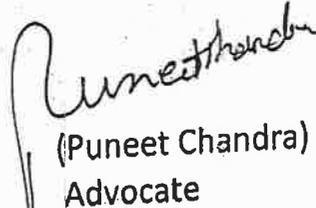
That the above named opposite party No 3 , most respectfully begs to submit as under:-

That for the facts, reasons and circumstances as stated in the accompanying Affidavit, it is most respectfully prayed that this Hon'ble Court may kindly be pleased to dismiss the Writ Petition.

Any such other order or orders as this Hon'ble Court may deem just and proper in the facts and circumstances of the above case may also be passed in favour of the opposite party against the Petitioner.

Lucknow

Dated 18-10-2022


(Puneet Chandra)
Advocate
Counsel for the Opposite
Party No.3

③

IN THE HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH, LUCKNOW

PUBLIC INTEREST LITIGATION (PIL) No. 6748 of 2008



Banwari Lal, aged about 40 years, S/o Late Mittu Lal, R/o
2/393, Vineet Khand, Gomtinagar, Lucknow.

..... Petitioner

Versus

1. State of U.P. through its Principal Secretary, Housing and
Urban Planning; Civil Secretariat, Lucknow.
2. Commissioner Lucknow Division, Lucknow.
3. Lucknow Development Authority through its Chairman,
Pradhikaran Bhawan, Vipin Khand, Gomti Nagar, Lucknow.
4. Lucknow nagar Nigam, Lucknow through its Municipal
Commissioner.
5. U.P. Pollution Control Board, PICCUP Bhavan, Vibhuti
Khand, Gomti Nagar, Lucknow through its Chairman.



[Handwritten signature]

(2)

6. National Environmental engineering Research Institute,
Nehru Marg, Nagpur- 440020 through Its Director.

..... Opposite Parties

AFFIDAVIT IN COMPLIANCE OF HON'BLE COURT
ORDER DATED 21.09.2022 ON BEHALF OF THE
OPPOSITE PARTY NO. 3

I, Awanindra Kumar Singh, aged about 57 years, S/o Vishwanath Singh R/o HIG- A-498, Deoria By- pass, Near GDA Office, Taramandal, Siddharth Enclave, Gorakhpur, Uttar Pradesh. Religion -Hindu Qualification- Graduate, Profession-Service, posted as Executive Engineer, Lucknow Development Authority, Lucknow, the deponent solemnly do affirm on oath as under:

1. That the deponent is filing his Identity proof. A Photo copy of identity proof is filed herewith as Annexure No.CA-1 to this affidavit.
2. That the deponent is presently posted as Executive Engineer, Lucknow Development Authority, Lucknow, and is authorized by the opposite party no. 3 to file present affidavit on his behalf and do necessary Pairvi on his behalf.



(Handwritten signature)

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3. That the deponent has read and understood the contents of the paras of the writ petition and he has also been seen the records of the present case and now he is giving the relevant facts of the case by way of filing present affidavit in the present case.

4. That when the present case was listed on 21.09.2022 in the Hon'ble Court, the Hon'ble Court passed the following orders :-

"1. Learned counsel appearing for the State, Lucknow Development Authority and Nagar Nigam, Lucknow seek time to file comprehensive affidavit placing the latest position regarding collection and treatment of solid waste in the city.

2. Let the needful be done.

3. Adjourned to October 19, 2022."

5. That in compliance of the Hon'ble Court order dated 21.09.2022, the present affidavit is filed by the deponent.

6. That it is submitted that work related to the collection and treatment of the solid waste of the all schemes developed by the Lucknow Development Authority has been transferred to Lucknow Nagar Nigam. That at present no work related to the aforesaid are been done by the Lucknow Development Authority.



[Handwritten signature]

(6)

7. That for the disposal of the waste under Solid waste management in the various schemes developed by the Lucknow Development Authority by making provisions, the work has been handed over to Lucknow Nagar Nigam. That the details of which are as follows:-

- (i) Jankipuram Yojna- Sector-I- 10 x 10 = 100 sq mtr garbage House handed over to Lucknow Nagar Nigam on 05.12.2017.
- (ii) Jankipuram Vistar Yojna- 10 x 10 = 100 sq mtr garbage House handed over to Lucknow Nagar Nigam on 03.06.2022.
- (iii) Kanpur Road Yojna- 100 sq mtr garbage House handed over to Lucknow Nagar Nigam on 28.04.2008.
- (iv) Transport Nagar Yojna- 1562.14 sq mtr (marked place) handed over to Lucknow Nagar Nigam on 03.01.2020.
- (v) Kanpur Road Yojna Setor -B- 108 sq mtr- handed over to Lucknow Nagar Nigam on 28.04.2008.
- (vi) Gomti Nagar Extension Yojna- 1035.06 sq mtr handed over to Lucknow Nagar Nigam on 03.06.2022.
- (vii) Gomti Nagar Yojna- Phase 1 & 2 handed over to Lucknow Nagar Nigam on 28.04.2008.



[Handwritten Signature]

⑧

- 8. That the disposal of solid waste in the above mentioned are being run and managed by the Lucknow Nagar Nigam. That the Lucknow Development Authority has no role in it.
- 9. That the writ petition may be dismissed.

Lucknow
 Oath Commissioner
 Dated 18/10/22

[Signature]
 Deponent

VERIFICATION

I, the deponent, named above, do hereby verify that the contents of paragraphs ^{Oath Commissioner} 1, 2 of affidavit are true to my personal knowledge; those of paragraphs ^{Oath Commissioner} 3 to 9 of this affidavit are based on information derived from records; those ^{Oath Commissioner} 9 of ^{Oath Commissioner} paragraphs ^{Oath Commissioner} of this affidavit are based on legal advice. No part of it is false and nothing material has been concealed. So, help me God.

Lucknow
 Oath Commissioner
 Date 18/10/22

[Signature]
 Deponent

I identify the deponent who has signed before me on the basis of records produced before me.



②

M. Zaheer
R. No. 13/2023
Mohd Zaheer

Registered Clerk of Sri Puneet Chandra, Advocate
Oath Commissioner

Solemnly affirmed before me on 18/10/22 at 9:25
am/pm by the deponent, Awanindra Kumar Singh

identified by Mohd. Zaheer, Registered Clerk of Sri
Puneet Chandra, Advocate, enrolment No. 1210/1999,
Hon'ble High Court at Allahabad, Lucknow, Bench,
Lucknow.

I have satisfied myself by examining the deponent
that he understands the content of this affidavit which
have been read over and explained to him.

OATH COMMISSIONER

18/10/22

[Signature]
OATH COMMISSIONER
Allahabad, Lucknow Bench
Date: 18/10/22 Coupon No. 333529



HIGH COURT OF ALLAHABAD

164

IN THE Honble High Court of Judicature at Allahabad
Lucknow Bench Lucknow

(9)

PIL No. 6798 of 2008

Banwari Lal

vs
State of U.P.

Annexure N. CA-L

भारत सरकार
GOVERNMENT OF INDIA

अशोक कुमार सिंह
Ashok Kumar Singh
17/03/1965




मेर.

भारत सरकार
GOVERNMENT OF INDIA

पता:
आशोक कुमार सिंह,
एन.ए. रोड, 498, देवरिया
बाई पास, जी.पी.ओ.
पास, गोरखपुर, बिहार
पिनकोड - 221001
उत्तर प्रदेश - 22

Address:
S/O: Ashok Kumar Singh, N/A
498, Deoria By Pass, Near GDA
Office, Tarai Road, Siddharth
Nagar, Gorakhpur,
U.P. - 221001

MERA ID

JACHAN

18/3/11

18/3/11

It is certified that the photo/ copy of respective original



Received Copy
C. Ramprasad
B.B.K. Singh
18/12/2000



REPRODUCTION OF SIGNATURE OF ALLAHABAD